

National Company Law Appellate Tribunal

Principal Bench, New Delhi

Company Appeal (AT) No. 379 of 2018

IN THE MATTER OF:

Satori Global Ltd. & Anr.

...Appellants

Vs.

Ms. Shailja Krishna & Ors.

...Respondents

Present:

**For Appellants: Mr. Ujjal Banerjee and Mr. Akash Khurana,
Advocates.**

For Respondents: Mr. Bimal Bhabhada, Advocate for R-1.

With

Company Appeal (AT) No. 395 of 2018

IN THE MATTER OF:

Mrs. Manjula Jhunhunwala

...Appellants

Vs.

Ms. Shailja Krishna & Ors.

....Respondents

Present:

**For Appellants: Mr. Ujjal Banerjee and Mr. Akash Khurana,
Advocates.**

For Respondents: Mr. Bimal Bhabhada, Advocate for R-1.

ORDER

(Through Virtual Mode)

19.03.2021: Pleadings are completed and Written Submissions have already been filed by the Parties.

Let the matter be fixed 'For Hearing' on **28th April, 2021**.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sr/bm

Company Appeal (AT) No. 379,395 of 2018